

Annexure-7

Name of the corporate debtor: JBF Petrochemicals Limited ; Date of commencement of CIRP: January 28, 2022 ; List of stakeholders as on: August 04, 2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Department of Commercial Tax , Karnataka	Karnataka	16-02-2022	46,16,25,346	-	Custom duty on imports	No	-	-	-	46,16,25,346	
2	The Development Commissioner, Mangalore SEZ	Karnataka	16-02-2022	5,68,75,08,416	-	IGST on imports	No	-	-	-	5,68,75,08,416	
3	Government of Karnataka, Energy Department	Karnataka	28-04-2022	5,68,000	5,68,000	Periodical Inspection Fees	No	-	-	-	-	
4	ESIC (Sub Regional Office Mangalore Karnataka)	Karnataka	16-02-2022	4,11,063	-	ESIC	No	-	-	-	4,11,063	
5	TDS Department	Central	13-05-2022	10,14,79,799	-	TDS	No	-	-	-	10,14,79,799	
6	Income Tax Department, Mumbai	Maharashtra	02-08-2022	1,09,68,26,040	-	Income Tax	No	-	-	-	1,09,68,26,040	
	TOTAL			7,34,84,18,664	5,68,000			-	-	-	7,34,78,50,664	